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Title: Introduction of the Protection of Speech and Reputation Bill, 2016.

SHRI TATHAGATA SATPATHY (DHENKANAL): I beg to move for leave to introduce a Bill to balance the right to personal reputation within the right to free speech by providing for repeal of substantive offence of defamation and its punishments; consolidate the common law relating to civil defamation; comprehensively provide for the protection of speech and reputation.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to balance the right to personal reputation within the right to free speech by providing for repeal of substantive offence of defamation and its punishments; consolidate the common law relating to civil defamation; comprehensively provide for the protection of speech and reputation."

*The motion was adopted.*

SHRI TATHAGATA SATPATHY : I introduce the Bill.

HON. DEPUTY SPEAKER: Item Nos. 101, 102, 103 and 104 Shri Gajanan Chandrakant Kirtikar – Not present.